

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:2756
ANSWERED ON:25.11.2010
ALLOCATION OF KEROSENE
Jaiswal Dr. Sanjay

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government has received complaints for large scale pilferage, adulteration and black marketing of subsidised kerosene oil supplied in the rural areas;
- (b) if so, the details thereof;
- (c) whether the Government plans to restructure the incentives presently available to kerosene in order to promote renewable energy sources which have globally emerged as effective solution for rural power supply; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI JITIN PRASADA)

- (a) & (b) : The possibility of diversion of petroleum product like Public Distribution System (PDS) Kerosene by some unscrupulous elements to derive monetary benefit cannot be ruled out due to huge price difference between PDS Kerosene and petrol /diesel. Public Sector Oil Marketing Companies (OMCs) have reported that 96 cases of irregularities like pilferage, adulteration and black Marketing of PDS Kerosene had come to notice during last two years and April-September, 2010. State-wise details of cases of diversion/black marketing of PDS Kerosene and action taken thereon are available with Director (Marketing) of Public Sector OMCs.
- (c) : There is no such plan to restructure the incentives presently available to kerosene in order to promote renewable energy sources under consideration of this Ministry.
- (d) : Does not arise in view of (c) above.